

Shri Jhulan Sinha: May I enquire if, due to lack of research facilities under the Board, the development will be handicapped to any extent?

Shri Satish Chandra: No, Sir. Certain research centres are already functioning. Recently a development centre has been sanctioned, but that too I believe is being managed by an officer appointed on the recommendation of the State Government.

INDIAN INDUSTRIES FAIR

*1194. **Shri Krishnacharya Joshi:** Will the Minister of Commerce and Industry be pleased to state:

(a) what were the facilities and other assistance given to the Industries Fair held in New Delhi from the 29th October to the end of December, 1955; and

(b) how many foreign countries participated in the Fair?

The Minister of Commerce (Shri Karmarkar): (a) A statement is laid on the Table of the House.

(b) 21. [See Appendix VI, annexure No. 56.]

Shri Krishnacharya Joshi: From the statement it appears that Rs. 15 lakhs have been spent by the Government. May I know out of this Rs. 15 lakhs how much was spent for the essential services and what was the cost of construction of the permanent pavilions?

Shri Karmarkar: I think they were all essential services—water electricity, sewage etc. Regarding the construction of permanent and semi-permanent buildings I should like to have notice.

Shri Krishnacharya Joshi: May I know how many foreign countries which participated made a gift of their exhibits, and what is the total cost of those gifts?

Shri Karmarkar: I think, subject to correction, the number of countries which propose to make gifts of their pavilions was three, and I think one was being negotiated.

Dr. Rama Rao: May I know what Government proposes to do with the pavilions that have been given by such important countries?

Shri Karmarkar: To use them.

Dr. Rama Rao: How?

Shri Karmarkar: For exhibitions. The idea is to have a sort of a semi-permanent exhibition if possible, and to keep the exhibition ground particularly ear-marked for exhibitions and to utilise such building for such exhibitions.

श्री एम० एल० द्विवेदी : जो विदेशी पैविलियन (मण्डप) हमारे इंडस्ट्रीज फेयर में आये थे और उनमें से जो हमको गिफ्ट के तौर पर दिये गये हैं उनका मूल्य अनुमानतः कितना होगा और जो इंडस्ट्रीज फेयर में टिकट से कई लाख रुपया आया था क्या उसमें से भी भारत सरकार को पानी, सीवेज आदि की सविस के लिए कुछ मिला है ?

श्री करमरकर : हमने यह जमीन साढ़े तीन लाख में किराया पर दी थी और हमने जो १५ लाख रुपया खर्च किया उसके बदले में हमको यही मिला है । और जो तीन बिल्डिंग्स हमको दी जाने वाली हैं उनके मूल्य का पता नहीं है । अगर माननीय सदस्य नोटिस देंगे तो उसका उत्तर दे दिया जायेगा ।

Shri R. P. Garg: Did the Government make any study of the things which were exhibited by the foreigners at the Indian Industries Fair with a view to know what countries were in a position to export to India capital goods needed for the implementation of the Second Five Year Plan?

Shri Karmarkar: Yes, Sir, we made a broad observation. In fact, it was not only to educate us, but the whole public also. We did find that some useful machinery was exhibited there.

Col. Zaidi: Is it true that the duration of our industrial exhibition was the longest in the world, and is it also true that most of the representatives of foreign manufacturers resented and criticised the length of the exhibition that it is most unusual to have an industrial exhibition extending over so many weeks?

Shri Karimkar : In response to a very eager desire on the part of the people, we found it necessary to request all pavilions to continue as before. I am not aware of any particular irritation about the extension. I think afterwards they were rather happy that the period was extended.

उत्तर प्रदेश में भारी उद्योग

* ११६५. श्री भक्त बर्षान : क्या योजना मंत्री १६ सितम्बर, १९५५ के अतारंकित प्रश्न संख्या ६८८ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) द्वितीय पंचवर्षीय योजना में भारी उद्योगों के स्थापित किये जाने की सम्मिलित करने के बारे में उत्तर प्रदेश सरकार द्वारा भेजे गये प्रस्तावों पर क्या अब कोई अन्तिम निर्णय किया गया है ; और

(ख) यदि हां, तो स्वीकृत योजनाओं के व्योरे क्या हैं ?

सिंघाई और विद्युत उपमंत्री (श्री हाथी) :

(क) कुछ योजनाओं के बारे में निर्णय हो चुका है ।

(ख) एक विवरण सभा पटल पर रख दिया गया है। [रेल्वे परिशिष्ट ६, अनुबन्ध सं० ५७०]

श्री भक्त बर्षान : इस विवरण से ज्ञात होता है कि केवल तीन उद्योगों के लिए अगली पंचवर्षीय योजना में स्थान दिया गया है जब कि राज्य सरकार ने करीब दस उद्योगों के बारे में अपनी मांगें रखी थी, और क्या यह सत्य है कि पब्लिक सेक्टर में कोई भी बड़ा उद्योग उत्तर प्रदेश को नहीं दिया गया है ? यदि हां, तो इसका क्या कारण है ?

Shri Hathi : It is a fact that the State Government proposed several schemes, about eleven schemes. Some of them were bigger schemes. But the Planning Commission have taken a decision that so far as major schemes are concerned, i.e., those which require much of technical know-how, greater capital etc., that should be left to the Centre. The public sector in the State should not undertake such schemes where greater capital, more

experts, more of technical know-how etc., are required. They should restrict themselves to smaller schemes. This is the decision taken, and on that ground certain schemes have not been accepted.

श्री भक्त बर्षान : क्या गवर्नमेंट के ध्यान में यह बात आयी है कि उत्तर प्रदेश की जनसंख्या क्षेत्रफल और कच्चे माल की उपलब्धि आदि को देखते हुए वहां पर बहुत कम मात्रा में उद्योग धंधों की स्वीकृति दी गई है, इसलिए वहां की जनता में घनघोर असंतोष फैल गया है, यहां तक कि विरोधी दल वालों ने भी विधान सभा में इस बात की मांग की है कि उत्तर प्रदेश के साथ न्याय नहीं किया गया है। क्या प्लानिंग कमीशन इस पर पुनः विचार करने की सोच रहा है ।

Shri Hathi : The Planning Commission have taken this into consideration. Out of the several schemes proposed, some were in the private sector, where the State Governments either wanted to participate or give loans, assistance etc. Now, it is found that in several of the industries there is scope for the private sector to come forward, and those industries could be developed through the private sector in the States.

श्री भक्त बर्षान : क्या गवर्नमेंट को यह बात मालूम है कि उत्तर प्रदेश की सरकार ने प्राइवेट उद्योग धंधों का विकास करने के लिए, प्राइवेट सेक्टर का विकास करने के लिए एक फंड्ट फाइंडिंग कमेटी नियुक्त की है और क्या उसकी रिपोर्ट आ जाने के बाद प्लानिंग कमीशन इस बारे में भी विचार करेगा ताकि कुछ और उद्योग धंधे उत्तर प्रदेश में स्थापित किये जा सकें ।

Shri Hathi : It is not possible to say definitely the outcome of the report and what its conclusions will be. But if there are any schemes where the State Government have committed themselves, such schemes may be considered by the Planning Commission.

Shri C. D. Pande : Are Government aware that there were all the suitable factors for a heavy electrical industry